

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 212
IB-602/ND/2023

IN THE MATTER OF:

Arun Gupta

... **Applicant/Petitioner**

Versus

Manoj Kumar Jain

... **Respondent**

Under Section: 94(1) of IBC

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sumesh Dhawan, Adv. Milan Singh Negi,
Adv. Nikhil Kumar Jha, Adv. S. Shyam

For the RP : Adv. Mahima Singh, Adv. Komal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 02.09.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)